

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

4. IA 1750/2024 IA 1752/2024 In C.P. (IB)/166(MB)2018

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**MS. LAKSHMI GURUNG**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 18.04.2024**

**NAME OF THE PARTIES: - IA 1750/2024 Mr Dilipkumar Natvarlal  
Jagad Liquidator of Akshata Mercantile  
Pvt. Ltd.  
IA 1752/2024 Mr Dilipkumar Natvarlal  
Jagad Liquidator of Akshata Mercantile  
Pvt. Ltd  
IN THE MATTER OF  
Sikkim Ferro Alloys Ltd.  
V/s  
Akshata Mercantile Pvt. Ltd.**

**Section: Application under any other provisions- IBC U/s 9 of (IBC)**

---

**ORDER**

**IA.No.1750/2024**: - Adv Shradha Patil appeared for the Applicant/  
Liquidator through VC. This application has been filed by the Applicant/  
Liquidator to place on record the list of Stakeholders dated 07.03.2024  
and consequent constitution of the Stakeholder Consultation Committee  
dated 08.03.2024. The same is taken on record. Accordingly,  
**IA.No.1750/2024 is allowed and disposed of.**

**IA.No.1752/2024**: - Adv Shradha Patil appeared for the Applicant/  
Liquidator through VC. This application has been filed by the Applicant/

---2---

Liquidator to place on record Preliminary Report and Asset Memorandum dated 12.03.2024. The said report is taken on record. Accordingly, **IA.No.1752/2024 is allowed and disposed of.**

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**  
*JAGDISH*

**Sd/-**  
**LAKSHMI GURUNG**  
**Member (Judicial)**